

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/1112/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 13<sup>th</sup> February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 877/2024 dtd. 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.02.2024, along with station leave permission, from the evening of 09.02.2024 till the morning of 13.02.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-16/2002/1112/A, dated 13.02.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**